

**Coal Stock at Pit-Heads.**

282. KUMARI PUSHPA DEVI : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the stock of coal has been mounting at the pit-heads;

(b) if so, the reasons for increase in the accumulation of coal stocks ; and

(c) the steps taken to reduce the pith-head stock ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) Yes, Sir. The coal stock with Coal India Limited which was 21.55 million tonnes at the beginning of the current financial year, has mounted to 25.4 million tonnes at the end of February, 1985.

(b) and (c) The main reasons for increase in the accumulation of coal stocks is inadequate despatches. Efforts for liquidation of these coal stocks are continuing. It is, however, largely dependant on the transport capacity actually made available. The matter for increased wagons supply is being consuantly pursued with the Railways. Discussions are also being held regularly for resolving the problems. Besides, efforts are also being made to maximise the despatches by road. Additional quotes, over and above the ceilings fixed by Railways for wagons, have been given to the State and Centrally sponsored authorities to issue recommendations on account of their industrials consumers for movement by road from specified collieries. In the coalfields, arrangements for transportation of coal from pit-heads to rail-heads are being made wherever necessary to facilliate prompt coal loading. Consumers who have pending rail programme have been given option to get those converted into road movement. Coal is also being

made available at consuming points in different States through Coal India Limited's stockyards as well as by arranging ex-wagon deliveries.

**Amount Spent by State Bank of India Towards Donation of Funds to Educational Institutions etc.**

283. KUMARI PUSHPA DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether State Bank of India has been donating funds to educational institutions, social organisations and State Governments for distributing relief, etc;

(b) if so, the amount spent by State Bank of India towards such donations in 1982-83, 1983-84 and 1984-85; and

(c) the names of the educational institutions and social organisations which have been given donations by State Bank of India in those years with details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir. The requests from State Governments for distibuting relief are considered by State Bank of India by contributing donations to the Prime Minister's National Relief Fund, indicating the specific purpose thereon.

(b) and (c) Donations made by State Bank of India to various educational institutions and social organisation and to the Prime Minister's National Relief Fund during 1982, 1983 and 1984 are indicated below :

1982

(Rs. in lakhs)

Age Care India	0.02
Armed Forces Flag Day Fund	1.00
PM's National Relief Fund	118.00

1983

Armed Forces Flag Day Fund	1.00
PM's National Relief Fund	142.00

1984

Navjeevan Circle Trust, Bombay	0.02
The Sporting Union Club, Bombay	0.05
The Spastics Society of Eastern India, Calcutta	1.00
Fund created to provide succour to the fire victims in Madras City	1.10
Naval Welfare Fund Trust, Bombay	0.05
Armed Forces Flag Day Fund	1.00
PM's National Relief Fund	51.00

#### Writing Off All the Overdrafts by State Governments

284. SHRI ANANDA PATHAK : Will the Minister of FINANCE be pleased to state;

(a) whether the Chief Minister of West Bengal has suggested to Union Government to write off all the overdrafts drawn by different State Government; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) No, Sir.

(b) Does not arise.

#### Involvement of a Senior Official of CIL in Sale of Coal in Black Market by a Delhi Firm

285. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether it is a fact that senior official of Coal India Limited has been

recently found involved in coal scandal for allowing a Delhi firm to get coal from Raniganj-Kumarghola coalfields for distribution to the industries and that the coal was sold in black market; and

(b) if so, the details thereof stating the action taken by Government in the matter ?

THE MINISTER OF STEEL MINES AND COAL (SHRI VASANT SATHE) : (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Scrutiny Undertaken by Income-Tax Authorities in Respect of Sale of Maruti Cars in Black Market

286. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Income Tax authorities had recently undertaken a detailed scrutiny of the Maruti cars sold in black market;

(b) if so, the result thereof; and